

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **26.09.2024** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 354/2024	New India Co-operative Bank Ltd Vs Mr. G Rathinavelu & 2 Ors.	Ms. Madhupreetha Elango	
2.	Comp App (AT) (CH) (Ins) No. 355/2024 For Condone Delay IA No. 971/2024 To dispense with IA No. 972/2024	Bank of India Vs BS Limited Rep by its Liquidator, Mr. Yadavalli Sai Karunakar	Mr.S Sathyanarayanan	
3.	Comp App (AT) (CH) (Ins) No. 356/2024	State Bank of India & 3 Ors. Vs Aneetha Subramaniam RP, Karur KCP Packkagins Ltd & Anr.	Mr. P Elayarajkumar	
4.	Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 11 Ors.	Mr. Y Suryanarayana	
5.	Comp App (AT) (CH) (Ins) No. 307/2024 For Condone Delay IA No. 819/2024 For Stay IA No. 820/2024	Punjab National Bank Vs Mr. Nagireddy Venkata Pratap Reddy & 8 Ors.	Ms. Shweta Dubey	
6.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erst Managing Director, Super Agri Seeds Pvt. Ltd. Vs Mr. Kiran Gubba, Director, Gubba Cold Storage Pvt. Ltd. & Anr.	Mr. TK Bhaskar	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 2067/2019 (For Condone Delay) in TA 106-107/2021 (Comp App (AT) No. 171-172/2019 For Stay IA No. 2068/2019 For Exemption IA No. 2069/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax	Mr. S Sathyanarayana	Mr. Vibhooti Malhotra
8.	IA No. 2431/2020 (For Additional docs.) in TA (AT) No. 169/2021 (CA (AT) (Ins) No. 894/2020 For Exemption IA No. 2432/2020)	I & B Engineers Pvt. Ltd. Vs Scorpio Engineering Pvt. Ltd.	M/s UKCA & Partners	Ms. Bhavya Mohan R1
9.	IA No. 590 & 594/2021 (For Additional docs) in Comp App (AT) (CH) (Ins) No.272/2021 To Adv. Hg. IA No. 588/2021 & 508/2022 & 1170/2023 For Exemption IA No.589/2021 For Directions IA No. 204 & 914/2023	Sumit Binani Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr	Mr. Sandeep Bajaj	Mr. Y. Suryanarayana- R1 Mr. Anirudh Krishnan- R2
10.	IA No. 56/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 28/2022 For Exemption IA No.1123/2022	Satya Sadasiva Basava Prasad Maley & Anr Vs Shresht Insustries Pvt. Ltd	Mr. Deep Tarun Bisht	M/s. Y Hema Chander
11.	IA No. 705/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 213/2023	Stressed Assets Stabilisation Fund Vs Mr. Butchi Venkata Ramana Murthy vadavalli, Erst. Director of Sri Vasavi Industries Ltd. & 3 Ors.	Mr. T Ravichandran	Mr. Sandeep Bajaj- R1

12.	IA No. 839/2023 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 127/2023 For Stay IA No. 434/2023	T. Johnson Shareholder and Suspended Director of Jeffson Universal Logistics Private Limited Vs Piramal Capital & Housing Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Ms. Deepika Murali- R1
13.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T.Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt. Ltd. & Anr.	Mr. Pawan Jhabakh	Mr. Prakul Thadi R2/Liquidator

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Restoration App No. 13/2024 in TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020)	N. Sekhar Reddy & Anr Vs Telangana Family Club & Resorts Pvt. Ltd. & 12 Ors.	Mr. R Ramesh Naik	
15.	TA (AT) No. 85/2022 (Comp App (AT) No. 21/2020)	Smt Mallina Bharathi Rao Vs The Gowthami Solvent Oils Ltd. & Anr.	M/s Ashwani Malhotra	M/s Chandhiok & Mahajan
16.	Restoration App No. 05/2022 in Comp App (AT) (CH) (Ins) No. 55/2022 For Direction IA No. 108/2022	Rejy K John Vs Hindustan Newsprint Ltd. & Anr.	Mr. Alias M Cheran	
17.	Restoration No. 06/2022 in Comp App (AT) (CH) (Ins) No. 54/2022 For Direction IA No. 107/2022	John NJ Vs Hindustan Newsprint Ltd. & Anr.	Mr. Alias M Cheran	

18.	Restoration No. 07/2022 in Comp App (AT) (CH) (Ins) No. 67/2022 For Direction IA No. 142/2022	Jay Mathew & 139 Ors. Vs Hindustan Newsprint Ltd. & Anr.	Mr. Alias M Cheran	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) No. 97/2023 For Exemption IA No. 1211/2023	Shri Hasmukh Kanubhai Shah Vs Aurobindo Pharmaceuticals Ltd. & Anr.	Ms. Natasha Dhruman Shah	Mr. Y Suryanarayana-R1
20.	Comp App (AT) (CH) No. 114/2023 For Exemption IA No.1398/2023 For Stay IA No.1400/2023 For Interim Relief IA No.1399/2023	Sanghi Textiles Pvt. Ltd. Vs Sanghi Industries Pvt Ltd. & 17 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3
21.	Comp App (AT) (CH) (Ins) No. 135/2023 Leave to file IA No. 452/2023 For Exemption IA No. 803/2023	Malay Bhadra Vs Mr. CA Jasin Jose & Anr.	Mr. J Narayanaswamy	Mr. Hari Kumar G Nair- R1 Mr. Pranav Gopalkrishnan- R2
22.	Comp App (AT) (CH) (Ins) No. 377/2023 For Stay IA No. 1150/2023	Anish Lawrence & Anr. Vs Renahan Vamakesan, Liquidator of Axiomata Elevators Pvt. Ltd.	Mr. MS Viswanathan	Mr. Chandramouli Prabhakar
23.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No.1228/2023	Mr. Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt. Ltd. Vs IL & FS Financial Services Ltd. & Anr	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1

24.	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murthi	
25.	Comp App (AT) (CH) (Ins) No. 51/2024 For Stay IA No. 151/2024 For Exemption IA No. 150/2024	M/s. Navalmaruk Services India Pvt. Ltd. Vs Mr. Ritesh Prakash, RP of Navalmar Shipping (India) Pvt. Ltd. & 2 Ors.	Mr. Salim A Inamdar	Mr. Abhijit Atur R1 Ms. Amrita Jain R2, R3
		WITH		
26.	TA (AT) No. 1/2024 (CA (AT) (Ins) No. 194/2024 For Stay IA No. 646/2024 For Exemption IA No. 647 & 648/2024)	M/s. Navalmaruk Services India Pvt. Ltd. & Anr. Vs Mr. Joseph Jayananda, Suspended Director of Navalmar Shipping (India) Pvt. Ltd. & 3 Ors.	Mr. Salim A Inamdar	Ms. Amrita Jain R1 & R2
		WITH		
27.	Comp App (AT) (CH) (Ins) No. 88/2024 For Stay IA No. 247/2024 For Exemption IA No. 249/2024	Mr. Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt. Ltd. Vs Navalmaruk Services India Pvt. Ltd. & 2 Ors	Mr. Abhijit Atur	Mr. Salim A Inamdar- R1 Ms. Amrita Jain- R3
28.	Comp App (AT) (CH) (Ins) No. 83/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank WITH	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
29.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
30.	Comp App (AT) (CH) (Ins) No. 145/2024 For Urgent Listing IA No. 390/2024 For Stay IA No. 391/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs M/s. SDU Travels Pvt. Ltd. Rep by RP Mr. Ahsan Ahmed WITH	Mr. R Vishnu	Mr. Ahsan Ahmed, RP

31.	Comp App (AT) (CH) (Ins) No. 146/2024 For Urgent Listing IA No. 392/2024 For Stay IA No. 393/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs M/s. SDU Travels Pvt. Ltd. Rep by RP Mr. Ahsan Ahmed	Mr. R Vishnu	Mr. Ahsan Ahmed, RP
32.	Comp App (AT) (CH) (Ins) No. 217/2024	Karthik Rukmini Energy Limited Vs Mr. Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd. & Anr. WITH	Mr. T Ravichandran	Mr. Shashank Agarwal- R1
33.	Comp App (AT) (CH) (Ins) No. 218/2024 For Stay IA No.583/2024	Karthik Rukmini Energy Limited Vs Mr. Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd.	Mr. T Ravichandran	Mr. Shashank Agarwal
34.	Comp App (AT) (CH) (Ins) No. 219/2024 For Stay IA No. 585/2024	State Tax Officer State Goods and Services Taxes Dept., Ernakulam Vs Dileep KP RP, Nucleus Premium Properties Pvt. Ltd. & Anr. WITH	Mr. EK Kumaresan	
35.	Comp App (AT) (CH) (Ins) No. 222/2024 For Stay IA No. 592/2024	Arjun SV, Rep by PoA holder, Anoop Jain & 4 Ors. Vs Mr. Dileep KP, Chairman of the Monitoring Committee & Anr. WITH	Ms. Lily Francis	Mr. Rohan Rajasekaran For Caveator
36.	Comp App (AT) (CH) (Ins) No. 298/2024 For Stay IA No. 788/2024	Dr. Jose Paul and Marina Jose & 11 Ors. Vs Mr. Dileep KP, RP, Nucleus Premium Properties Pvt. Ltd. WITH	Mr. Pradeep Joy	

37.	Comp App (AT) (CH) (Ins) No. 318/2024 For Stay IA No. 845/2024	Mr. Mathew Francis & 17 Ors. Vs Dileep KP, RP, Nucleus Premium Properties Pvt. Ltd.	Mr. Pradeep Joy	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	Comp App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 Ors Vs M/s. BS Limited (In liquidation) Through its liquidator, Mr. Yadavilli Sai Karunakar	Mr. Ashish Rana	Mr. Yadavalli Sai Karunakar, Liquidator
39.	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs AKCT Chidambaram Cotton Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. T Shanmugam
40.	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd. Vs IVRCL Ltd. & Anr	M/s Ramalingam & Associates	Mr. Nityavendhan K
41.	Comp App (AT) (CH) (Ins) No. 314/2021 For Stay IA No.657/2021	Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd WITH	M/s King & Partridge	Mr. B Ramana Kumar
42.	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No.658/2021	Trippur Suryaprabha Group Trust, Rep by Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	M/s King & Partridge	Mr. B Ramana Kumar
43.	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd Vs The Regional Provident Fund Commissioner & 2 Ors	M/s Shivakumar & Suresh	Mr. PK Panner Selvam-R1 Mr. Gunasekaran, Liquidator- R2, R3

44.	Comp App (AT) (CH) (Ins) No.34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV
45.	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr WITH	Mr. Raja Shekar Rao Salvaji	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
46.	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 To Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Bikki Raveendra Babu	Mr. Pradeep Joy R1 Ms. Harshini Jhothiraman- R2

2.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration App. No. 8/2024 in Comp App (AT) (CH) (Ins) No. 229/2023	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr.	Mr. S Vibhu Nandhan	
2.	Restoration App. No. 9/2024 in Comp App (AT) (CH) (Ins) No. 232/2023	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. S Vibhu Nandhan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	TA No. 166/2021 (Comp App (AT) (Ins) No.122/2020) Additional docs. IA No.179/2024 For Stay IA No.445/2023 For Directions IA No.652/2023, 480 & 795/2024	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2

4.	Review App No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023 To Recall IA No. 677/2024	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	Mr. V Venkata Sivakumar	Mr. J Manivannan- R1 Mr. Jerin Asher Sojan- R2
5.	TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020)	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	Mr. Joshua Samuel	M/s Shardul Amarchand Mangaldas & Co-R1
6.	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No.410/2021 To adv. Hg. IA No.312/2023	MPT Sweden AB & Anr. Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr.T Ravichandran	Mr. Thriyambak J Kannan
7.	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No.435/2021 To Adv. Hg. IA No.311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr.T Ravichandran	Mr. Thriyambak J Kannan
8.	CA (AT) (CH) (Ins) No. 204/2023 For Stay IA No.667/2023 Leave to file IA No.666/2023 Delay in re-filing IA No.665/2023	P. Jayagovind Vs Bijoy Prabhakaran Pulipara, RP & 2 Ors	Mr. Dinesh R Shenoy	
9.	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No.536/2023 For Stay IA No.537/2023 To Dispense with IA No.538/2023 Leave to file IA No.535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthi Kiran Murali- R5

After rising of 2pm-Chennai Bench

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No.579/2022 For Urgent Listing IA No.580/2022 To implead IA No.835/2022 For Directions IA No.879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors WITH	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai

2.	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No.643/2022 For Stay IA No.644/2022 For Exemption IA No.645/2022 Urgent Listing IA No.646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai
3.	Comp App (AT) (CH) (Ins) No. 178/2024 To dispense with IA No. 486/2024 For Stay IA No. 487/2024	Mr. Ravi Kiran Saladi Konda & Anr. Vs Mr Sanjay Gupta, Liquidator-Lanco Babandh Power Ltd.	Mr. P Ulaganathan	Ms. Shalya Agarwal

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500